

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 3629/2018

The 26th day of September, 2018

HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)

Arvind Bhardwaj,
S/o Shri Mahendra Kumar,
R/o 791, Adarsh Colony,
Kishan Garh Bass, Alwar,
Rajasthan-301 405.

.. Applicant

(By Advocate : Shri Anuj Aggarwal for Shri Aditya Aggarwal)

Versus

North Delhi Municipal Corporation,
Through its Commissioner,
4th Floor, Dr. Shama Prasad Marg,
Civic Centre, New Delhi.

.. Respondent

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for admission, the learned counsel for the applicant seeks leave of this Tribunal to withdraw the O.A. with liberty to avail his remedies, in accordance with law.

2. Accordingly, the O.A. is dismissed as withdrawn with liberty as aforesaid. No order as to costs.

(A.K. BISHNOI)
KUMAR)
Member (A)

(V. AJAY
Member (J)

/Jyoti /